

FORM - B

ITEM NO. _____ (to be filled up by the Court Officer only)

**IN THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI.**

FORM FOR URGENT (MENTIONING) CASES FOR LISTING / ACCOMMODATION

CASE TYPE _____

E-FILING / APPEAL / APPLICATION NUMBER _____

_____ Appellant (s) / Applicant (s)

VERSUS

_____ Respondent (s)

**GROUND(S) FOR URGENCY/ACCOMMODATION AND THE NATURE OF RELIEF
SOUGHT (IN BRIEF):**

.....
.....

AS PER ROSTER, TO BE LISTED BEFORE:
{ COURT NO. & THE NAME(S) OF HON’BLE MEMBER (S) }

Adjudicating authority:

- 1. Name of the adjudicating authority : _____
- 2. Against the Order dated : _____
- 3. Passed by : _____
- 4. In Case No. : _____
- 5. Whether all the parties have been informed? : Yes / No

Signature _____

Name of the Counsel _____

Enrolment No. _____

Email ID _____

Mobile No. _____

Advocate for the Appellant / Respondent

Date: _____

Place: New Delhi.

Note: Form for Urgent (Mentioning) cases for Listing / Accommodation must be submitted one day in advance latest by 3.00 P.M. through email at: principalbench.mentioning@nclat.gov.in

FOR THE USE OF COURT / REGISTRY

Order / Objections / Remarks: